

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †2048
ANSWERED ON 11.03.2025

PROPERTY CARDS

†2048. DR. MALLU RAVI:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether the distribution of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Property Cards has contributed to better rural Governance and empowerment; and

(b) if so, the details thereof and the steps being taken by the Government to ensure its effective implementation in the country, State-wise particularly Telangana?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) and (b)The SVAMITVA (Survey of Villages and Mapping with Improvised Technology in Village Areas) Scheme was launched by the Hon'ble Prime Minister on National Panchayati Raj Day, April 24, 2020. Its core objective is to drive economic progress in rural India by providing a "Record of Rights" to every rural household owner. This is achieved through the demarcation of inhabited (Abadi) land using advanced drone surveying technology. The scheme is a collaborative effort involving the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments, and the Survey of India.

The SVAMITVA Scheme delivers significant benefits, including facilitating property monetization and access to bank loans, reducing property-related disputes and enabling comprehensive village-level planning.

By providing legally recognized property cards, the scheme empowers rural property owners to access institutional credit. As of March 5, 2025, drone surveys have been completed in 3.20 lakh villages and 2.41 crore property cards have been prepared in 1.6 lakh villages. Saturation has been achieved in Haryana, Uttarakhand, Puducherry, Goa, Tripura, A&N Islands, and D&D and D&NH. Drone flying has been completed in Andhra Pradesh, Chhattisgarh, Uttar Pradesh, Madhya Pradesh, Ladakh, Lakshadweep, and Delhi. Telangana has only completed a pilot survey of 5 villages.

To ensure timely completion, the Ministry has implemented the following measures: -

- I. Milestone-based targets for States, UTs, and the Survey of India.
- II. Regular review meetings with stakeholders.

- III. An online dashboard (svamitva.nic.in) for progress tracking.
- IV. Dedicated "handholding" support to States and UTs.

Detailed implementation status is available in **Annexure**.

Annexure

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2048 answered on 11.03.2025 regarding 'Property Cards'.

State/UT-wise details of drone flying & property cards coverage

States/UTs	Notified villages	Drone Flying	Property Cards prepared (villages)	Number of Property Cards prepared
Andaman and Nicobar Islands	186	186	141	7,409
Andhra Pradesh	13,321	13,321	0	0
Arunachal Pradesh	5,596	3,460	0	0
Assam	1,074	946	0	0
Chhattisgarh	15,791	15,791	1,202	70,307
Dadra Nagar Haveli and Daman Diu	80	80	75	4,397
Delhi	31	31	0	0
Goa	410	410	410	6,72,646
Gujarat	15,052	14,004	7,541	12,67,399
Haryana	6,260	6,260	6,260	25,15,646
Himachal Pradesh	15,196	13,882	238	5,395
Jammu and Kashmir	4,431	4,400	1,006	39,204
Jharkhand	757	240	0	0
Karnataka	30,757	18,110	3,881	10,07,529
Kerala	1,550	597	0	0
Ladakh	230	230	148	15,623
Lakshadweep Islands	10	10	0	0
Madhya Pradesh	43,014	43,014	33,929	39,94,343
Maharashtra	37,819	37,609	16,103	25,13,737
Manipur	2,555	209	0	0
Mizoram	550	319	27	2,909
Odisha	3,054	2,724	43	1,500
Puducherry	96	96	92	2,801
Punjab	12,083	10,458	178	24,089
Rajasthan	36,352	35,739	13,439	9,39,049
Sikkim	1	1	0	0
Tamil Nadu	3	3	0	0
Telangana	5	5	0	0
Tripura	893	19	893	5,71,783
Uttar Pradesh	90,573	90,573	67,516	1,01,81,864
Uttarakhand	7,441	7,441	7,441	2,78,229
Total	3,45,171	3,20,168	1,60,563	2,41,15,859
